

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4692
ANSWERED ON:08.12.2010
MINING LEASE
Singh Chaudhary Lal

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has granted any mining lease of forest reserved land in the Yavatmal and Dongargaon regions;
- (b) if so, the details thereof;
- (c) whether mining applications moved to his Ministry claims the land as barren and not reserved, despite the fact that land is still reserved as forest land;
- (d) if so, whether the Government has received any complaints of irregularities in granting mining lease of these regions;
- (e) if so, the details thereof; and
- (f) the action taken/being taken against the erring officials in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) No mining lease has been granted under the Forest (Conservation) Act, 1980 in Yavatmal and Dongargaon regions during at least last ten years by the Ministry.
- (b)& (c) The question does not arise.
- (d) No complaint regarding irregularities in granting mining lease in Yavatmal and Dongargaon have been received by the Government.
- (e)&(f) The question does not arise.